

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 3002

ANSWERED ON- 13/12/2024

SAFETY OF INDIAN WORKERS IN ISRAEL

†3002. SHRI ARUN GOVIL

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether nearly one lakh construction workers were sent from India to Israel in the last few months, if so, the details thereof;

(b) whether the families of the said workers living in India are concerned about the well being of these workers as there has been an ongoing war for more than a year now in Israel, if so, the details thereof;

(c) the status of the safety of the said workers who have gone to Israel from India; and

(d) the manner in which the Government is ensuring the welfare of workers who are working in war-affected areas?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) As of October 2024, there were around 32,000 Indian workers in Israel, out of which approximately 12,000 Indians arrived in Israel after October 2023, both under the Government-to-Government (G2G) route and through private channels.

(b to d) Government accords the highest priority to the safety, security and wellbeing of Indian nationals abroad, including Indian workers. As per the Framework Agreement and Implementation Protocol signed with Israel, Indian workers shall enjoy equal treatment with respect to labour rights as Israeli citizens and shall be provided with proper lodging, medical insurance and relevant social security coverage.

Our Embassy in Israel coordinates with Israeli authorities for safety, security and well-being of Indian nationals in Israel. Some workers had reached out with their grievances and it was taken up with the relevant authorities in Israel who have resolved the matter.
